

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfer of post of Additional Secretary.

Government Order No: 3509 - JK(LD) of 2021.
Dated : 03 - 06 - 2021.

Sanction is accorded to the transfer of one post Additional Secretary from the overall cadre strength of Additional Secretaries available in the Department of Law, Justice and Parliamentary Affairs to the office of Service Selection Board (Central Office) for the purposes of drawl of salary of Mr. Suhail Muzaffar, Additional Secretary to Government till the officer is posted in the said office.

By order of the Government of Jammu and Kashmir.

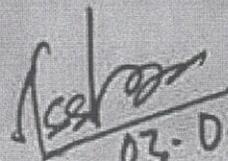
Sd/-
(Achal Sethi)
Secretary to Government

No: LD (Estt) 2019/69-I.

Dated: 03 -06-2021.

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner/Secretary to Government, General Administration Department.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Secretary, J&K Service Selection Board, J&K Jammu. This is with reference to his No. SSB/Accts/618-20/21 dated 27-04-2021.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
6. Government order file.
7. File concerned.


(Ashish Gupta)
Additional Secretary to Government.